

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

O.P. No.02 of 2016

Dated: 11th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Sugar Mills Association Madhya Pradesh ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 13.02.2017.
Dasti, in addition, is permitted.

List the matter on **13.02.2017.**

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**